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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/97/2016
NAME OF THE PETITIONER(S) : E. Ravi Kumar Naidu & 10 others
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

②	SUDHA SRIDHARAN FOR ANIRUDH KRISHNAN	Respondent 2	NLN/CLC
①	Sri Vanshin for V. Mahesh	Respondent 1	Sri Vanshin

ORDER

Counsel for petitioner called but absent. Representing counsels for R1 & R3 and R2 are present. Counsels for respondents seek time to get instructions from their respective clients regarding the compliance of the order dated 06.10.2016. Time extended at request. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)